

- (b) Review by Government on the working of the above Committee.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2397/18/25]

#### **Report and Accounts (2023-24) of NCA, Indore and related papers**

**जल शक्ति मंत्रालय में राज्य मंत्री (श्री राज भूषण चौधरी) :** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (a) Annual Report and Accounts of the Narmada Control Authority (NCA), Indore, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by the Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2564/18/25]

#### **Report and Accounts (2023-24) of NMDFC, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, with your kind permission, on behalf of my colleague, Shri George Kurian, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Thirtieth Annual Report and Accounts of the National Minorities Development and Finance Corporation (NMDFC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts, and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 2275/18/25]

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### **MESSAGES FROM LOK SABHA**

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 12<sup>th</sup> March, 2025:

(i) Passed the Oilfields (Regulation and Development) Amendment Bill, 2025, with some amendments. The Bill was passed by the Rajya Sabha on the 3rd December, 2024.

I lay a copy of the Bill, as amended, on the Table.

(ii) Adopted the following Motion:

“That this House do recommend to Rajya Sabha that Rajya Sabha do appoint one Member of Rajya Sabha to the Joint Committee on the Constitution (One Hundred and Twenty-Ninth Amendment) Bill, 2024 and the Union Territories Laws (Amendment) Bill, 2024 in the vacancy caused by the resignation of Shri V. Vijayasai Reddy from Rajya Sabha and communicate to Lok Sabha the name of the Member so appointed by the Rajya Sabha to the Joint Committee.

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### REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON DEFENCE

**श्री नरेश बंसल (उत्तराखंड) :** महोदय, मैं विभाग-संबंधित रक्षा संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ :-

- (i) Seventh Report (Eighteenth Lok Sabha) of the Committee on ‘Demands for Grants of the Ministry of Defence for the year 2025-26’ on ‘General Defence Budget, Border Roads Organisation, Indian Coast Guard, Defence Estates Organisation, Welfare of Ex-Servicemen and Defence Research and Development Organisation (Demand Nos. 19, 20 and 21)’;
- (ii) Eighth Report (Eighteenth Lok Sabha) of the Committee on ‘Demands for Grants of the Ministry of Defence for the year 2025-26’ on ‘Army, Air Force, Navy, Joint Staff, Ex-Servicemen Contributory Health Scheme and Directorate General of Armed Forces Medical Services (Demand Nos. 20 and 21)’;
- (iii) Ninth Report (Eighteenth Lok Sabha) of the Committee on ‘Demands for Grants of the Ministry of Defence for the year 2025-26’ on ‘Capital Outlay on Defence Services, Defence Planning, Procurement Policy and Defence Pensions (Demand Nos. 21 and 22)’; and
- (iv) Tenth Report (Eighteenth Lok Sabha) of the Committee on ‘Demands for Grants of the Ministry of Defence for the year 2025-26’ on ‘Defence Public Sector Undertakings, Directorate of Ordnance (Coordination and Services—